

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

**Diary No. 257/MP/2017**

**Date: 8.12.2017**

To,

AGM (Power System)  
Solar Energy Corporation of India Limited  
1<sup>st</sup> Floor, Prius Platinum, D-3, District Centre,  
Saket, New Delhi-110017

Sir,

**Subject:** Application for up-gradation of Inter-State Trading Licence from Category-II to Category-I

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With reference to your application on subject mentioned above, you are directed to submit the following information, on affidavit, on or before, 20.12.2017:

- (a) Audited accounts along with the Director's Report, Auditor's Report, the Schedules and notes on accounts for the preceding two years i.e. from 2015-16 to 2016-17;
  - (b) Resume of professionals by indicating their educational/professional qualification, present and past experience details with name of organization, position held in chronological order by mentioning whether they are full time professional or not, in satisfaction to the Regulation 3 (2) of the 2009 Trading Licence Regulations;
  - (c) Organization chart of its group companies mentioning the relationship of the applicant company with its other companies of the group, along with the details of location, percentage of shareholding in each other company;
2. Further action in your application will be taken after compliance of the above.

**-Sd/-**  
T.D. Pant  
Deputy Chief (Law)